Annexure-8

Name of the corporate debtor: AK EDU TECHNOLOGIES PRIVATE LIMITED; Date of commencement of CIRP: 23.01.2023; List of creditors as on: 06.02.2023 In accordance with Section 25(2) (e), IBC ,2016 List of operational creditors (Other than Workmen and Employees and Government Dues)

	3,07,81,812.62									3,07,81,812.62 3,07,81,812.62	3,07,81,812.62		Total	
Provisionally Accepted	3,07,81,812.62		ı		100%	No	ı		Unsecured	3,07,81,812.62 3,07,81,812.62 Unsecured	3,07,81,812.62	03.02.2023	Co. Ltd.	_
Remarks, if any	Amount of claim under verification	Amount of claim not admitted	Amount of any mutual dues,that may be set-off	Amount of contingent claim	% of voting share in CoC		Amount covered Amount Whether by covered by related security guarantee party?	Amount covered by security interest	Nature of claim	Amount of claim admitted (₹)	Amount claimed (₹)	Date of receipt	Sl.No. Name of creditor	Sl.No.
							Details of claim admitted	etails of cl.	I		Details of claim	Details		
(Amount in₹)														

